

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA)-382(ND)/ 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE COMPANY: Nandraaj Commercial Pvt. Ltd. with Shervani Hospitalities Ltd.

SECTION OF THE COMPANIES ACT: 230-232

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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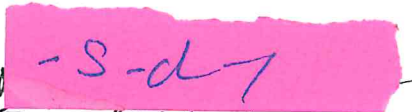
For the Petitioner (s) : Ms. Nibruti Samal, Advocate


For the Respondent (s): Mr. Amish Tandon and Mr. Ajeyo Sharma for OL
Mr. Manish Raj, Company Prosecutor, ROC

ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner.

At her request adjourned to 29th January, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)